Supplementary Cause List-1 Sr. No.2

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

CRR No. 43/2014 IA No. 37/2014

Rayees Ahmed

....Petitioner (s)

Through: Mr. Hemanshu Beotra, Advocate (on audio Call from residence in Jammu)

V/s

Fiddah Hussain and others

....Respondent(s)

Through: Mr. R. K. S. Thakur, Advocate (on audio call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

## ORDER 08.06.2020

A request for adjournment has been sought by learned counsel for the respondents on personal grounds.

Adjourned.

List on 22.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 08.06.2020 (Rakesh)